# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH PRESENT<sub>2</sub> HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

## SINGLE MEMBER BENCH

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.09/9/HDB/2018
NAME OF THE COMPANY	Udaya Krishna Steel Rolling Mills Private Limited
NAME OF THE PETITIONER(S)	ILC Iron & Steel Private limited
NAME OF THE RESPONDENT(S)	Udaya Krishna Steel Rolling Mills Private Limited
UNDER SECTION	Sec 9 of IBC

## Counsel for Petitioner(s):

	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
Tre	SATYASNA DARSHAN	7			less
751		\$	7 Advocatu	9666985926	Julia
Book	NIKHIL KHADKIKAR	J			
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### ORDER

Heard Mr. Nikhil Khadkikar, learned counsel representing his senior Mr.Satyasiva Darshan, submits that due to personal inconvenience the counsel could not attend before the bench and requested time. Post the case on 02.02.2018.

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**MEMBER (Judl)**